

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.220

Appeal/3(AHM)2024

Proceedings under Section 248 r.w 252 of Co. Act, 2013 r.w NCLT Rules, 2016

IN THE MATTER OF:

DEPARTMENT OF INCOME TAX

.....Applicant

Vs

ASTRO GEMS & JEWELRY PRIVATE LIMITED & Ors.

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Kinjal Vyas, Proxy Advocate for

: Ms. Maithili Mehta, Advocate

For the Respondent

:

ORDER

(Hybrid Mode)

Learned Proxy Counsel for the applicant seeks and is granted one weeks' time to file a rejoinder in the matter.

Re-list on 29.08.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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PRAVEEN GUPTA
MEMBER (JUDICIAL)